

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2563**  
ANSWERED ON 07.08.2024

**SHORTAGE OF TECHNICAL STAFF IN MINES**

2563 SHRI VIJAY KUMAR HANSDAK:

Will the Minister of MINES be pleased to state:

- (a) the number of technicians and supervisory staff working across different mines in India and particularly in Jharkhand;
- (b) whether there is an acute shortage of technical staff in the mines across the country and if so, the details thereof; and
- (c) the measures taken by the Government to encourage educated and well-trained individuals into the mining industry?

**ANSWER**

THE MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)

(a): The provisions for employment of geologists and mining engineers have been incorporated under Chapter VII of the Mineral Conservation and Development Rules, 2017. The provisional average daily employment in mines in India under the jurisdiction of Indian Bureau of Mines (IBM), a subordinate office of Ministry of Mines, during 2022-23 as reported by the lease holders was 1,18,877. The provisional average daily employment in mines under the jurisdiction of IBM in Jharkhand was 9,505 during 2022-23.

(b): The technical staff are employed by the respective lease holders in accordance with the statutory provisions and as per their requirements.

(c): In order to encourage employment of mining engineers in mines, the Ministry of Mines has amended the Mineral Conservation and Development Rules, 2017 with effect from 03.11.2021 by relaxing the qualification of mining engineers to be employed in mines. Subsequent to the amendment, persons having diploma in mining and mine surveying granted by a duly recognised institute along with a second class certificate of competency or a foreman certificate of competency issued by the Director General of Mines Safety are eligible to be employed as mining engineers.

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